

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 103  
CP No. (IB)- 31/9/JPR/2022  
Under Section 9 of IBC, 2016

**In the matter of:**

**Deepak Trading Company**

**... Operational Creditor**

**Versus**

**Lalchand Food Products Pvt. Ltd. & Anr.**

**... Corporate Debtor**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

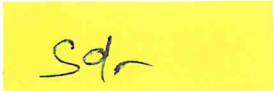
**Present Through Video Conferencing: -**

For the Operational Creditor : Shivangshu Naval, Adv.  
Akanksha Noval, Adv.

For the Corporate Debtor : Prabhansh Sharma, Adv.

**ORDER**

Heard Mr. Shivangshu Naval, Adv. along with Ms. Akanksha Noval, Adv. appearing on behalf of the Petitioner. Mr. Prabhansh Sharma, Adv. appearing on behalf of the Respondent submits that some efforts are being made with regard to amicable settlement in this matter. Such a submission is being made first time before this Tribunal. List the matter for further consideration on 21.05.2024.



(Rajeev Mehrotra)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

May 01, 2024